

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)..... Diary No(s). 13798/2018

(Arising out of impugned final judgment and order dated 24-05-2017 in CRLA Nos.6751/2007 & 6604/2007 and passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MOHD. SHAFI @ PAPPU & ORS.ETC.

Respondent(s)

Date : 17-08-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Gaurav Agarwal, Adv.
 Mr. G.R. Pandey, Adv.
 Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned and issue notice, subject to payment of cost of Rs.10,000/- (Rupees Ten Thousand) to the Supreme Court Advocates-on-Record Welfare Trust within four weeks from today.

(Jagdish Chander)
Branch Officer

(Sarita Purohit)
AR-cum-PS